

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 32 OF 2015

&

APPEAL NO. 47 OF 2015

Dated: 16th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

A.No. 32 of 2015

Talwandi Sabo Power Ltd. ...Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Shashank Shekhar
Mr. Prashanto Chandra Sen
Mr. Udayan Verma
Mr. Sarvesh Mishra

Counsel for the Respondent(s) : Ms. Shikha Ohri
Mr. Nimesh Kumar Jha

A.No. 47 of 2015

Nabha Power Ltd. & Anr. ... Appellant(s)

Vs.

Punjab State Power Corporation Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Ganesh, Sr. Adv.
Mr. Aniket Prasoon
Mr. Abhishek Kumar
Mr. Kush Saggi

Counsel for the Respondent(s) : Ms. Shikha Ohri
Mr. Nimesh Kumar Jha for R.2

ORDER

We have heard learned counsel for the Respondents.

List these matters for further hearing on **20.03.2017 at 2.30 p.m.**

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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